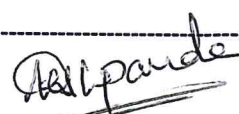



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.14/BB/ 2017	-	For filing OL report	230/ 232	Darshita India Happy Homes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	UdayShankar Assts. 9482848179	Petitioner	
2.	Prema. Hatti	ROC	

ORDER

Counsel for Petitioner is present. He has filed synopsis. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Assistant from O.L office is present. Heard them. Orders reserved.


Member (T)


Member (J)